IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 208
(IB)-1045(ND)2020

IN THE MATTER OF:

M/s. Rhydburg Pharmaceuticals Ltd. ... **Applicant/Petitioner**

Versus

Sanyog Healthcare Limited ... **Respondent**

Under Section: 9 of IBC, 2016

Order delivered on 02.02.2021

CORAM:
SHRI ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

ORDER

Renotify on 05.02.2021.

(T.S SINGH)
COURT OFFICER

(Sapna)